

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

STARRED QUESTION NO:581

ANSWERED ON:07.05.2015

POLAVARAM PROJECT

Angadi Shri Suresh Chanabasappa;Kothapalli Smt. Geetha

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government has accorded approval to the Polavaram Multipurpose Project and if so, the details thereof including the funds allocated and released for the purpose;
- (b) the expected benefit likely to accrue by the project;
- (c) whether the Government has constituted the Polavaram Project Authority and its Governing Body for speedy execution of the project and if so, the details thereof; and
- (d) the number of persons likely to be displaced/affected by the project and the steps taken to resettle/rehabilitate them?

Answer

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARTI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION No.581 TO BE ANSWERED IN LOK SABHA ON 07.05.2015 REGARDING "POLAVARAM PROJECT"

(a) Yes, Madam. The Techno-economic approval was accorded by the advisory committee of this Ministry in its meeting held on 20.01.2009 for an estimated cost of Rs 10151.04 crore (2005-06prices). The investment clearance was accorded by the erstwhile Planning Commission on 25th February, 2009.

The construction of the project was taken up by the Government of Andhra Pradesh and it has been reported by them that an expenditure of Rs 5575.35 crore has been incurred up to 31.03.2015, which includes a central assistance of Rs 562.47crore provided under AIBP. Subsequently, Rs 245.00 crore has been released in the year 2014-15.

(b) The project is likely to irrigate an area of 2.91 Lakh Ha.; apart from generating 960 MW of power. In addition, 23.44 Thousand Million Cubic Feet (TMC) water would be available for domestic and industrial uses. 80 TMC of water would be available for diversion to the Krishna Basin.

(c) As per provisions of the Andhra Pradesh Reorganisation Act, 2014 the Polavaram Project Authority and Governing Body has been constituted and notified on 28.05.2014. The authority has been functional since January 2015.

(d) With protective embankments, 1,88,370 persons in 222 villages are likely to be displaced by the project. So far 1730 persons and 6 villages have been rehabilitated. Rehabilitation and resettlement of the affected persons and families is being carried out as per the policies in place.